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amalgamate the grades of Technical Assistant and Assistant Engineer into a single grade of Assistant Engineer and to give it a scale of pay comparable to that obtaining for similar posts in other Telecommunication Departments. With a view to attracting suitable persons it has also been decided that recruitment to the new grade of Assistant Engineer should take place on the basis of the Combined Engineering Services Examination.

**Heavy Structural Works** 

	Shri S. C. Samanta:
	Shri Subodh Hansda:
*289. ≺	Shri R. C. Majhi:
	Shri Ram Krishan Gupta:
	Shri Rameshwar Tantia:
	Shri Morarka:
	Shri Raghunath Singh:
	🕻 Shri Radha Raman:
	Shri A. M. Tariq.
	Dr. Ram Subhag Singh:
	Shri Aurobindo Ghosal:
	Shri Bibhuti Mishra:
	Shri S. A. Mehdi:
	Shri Goray:
	-

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 1682 on the 18th December, 1959, and state:

(a) whether the detailed project report from M/s Atkins and Partners of U.K. regarding the Heavy Structural Fabricating Works and the Heavy Plate and Vessel Works has since been received; and

(b) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) The projects on the Heavy Structural Fabricating works and the Heavy Plate & Vessel Works prepared by Messrs. W. S. Atkins and Partners of U.K. have since been received and are at present under examination by the Government. दिल्ली में भावास-स्थान

\*२६०.}्री भी भक्त दर्शनः \*२६०.े्र भी राम इष्ठ्या गुन्तः

क्या निर्मा**एा, धावास झौर सं**भररए मंत्री २ दिसम्बर, १९४९ के प्रतारांकित प्रघन संख्या ७८१ के उत्तर के सम्बन्घ में यह बताने की कृपा करेंगे कि :

(क) नई दिल्ली में श्री जे॰ ई॰ दा फोनेस्का को दिये गये मकान के बारे में क्या निर्णय किया गया है; झौर

(ख) यदि कोई म्रन्तिम निर्णय नहीं किया गया है, तो इस विषय में विलम्ब के क्या कारण हैं ?

निर्मारण, घावास तथा संभररण उपमंत्री (भी मनिल कु॰ वःदा) : (क) ग्रभी तक इस मामले का प्रखिरी फैसला नहीं हुआ ।

(ख) इससे सम्बन्धित कानूनी मामलों की जांच पड़ताल की जा रही है ।

Indianisation of Foreign Firms and Plantations

\*291. { Shri Ram Krishan Gupta: Shri Nagi Reddy: Shri Vasudevan Nalr:

Will the Minister of **Commerce and Industry** be pleased to refer to the given to Unstarred Question No. 1491 on the 15th December, 1959 and state:

(a) whether Government have considered the proposals and views put forward by the representatives of foreign firms for Indianisation of those firms and plantations; and

(b) if so, the results thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) The discussions are still in progress. I hope to lay a statement before the House shortly.